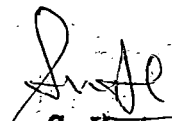


**C.A.T. Bench, JAIPUR**

| Date of Order | Orders                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |
|---------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 27.9.2000     | <p>Mr. S.P. Mathur Counsel for the applicant<br/>         Mr. Hemant Gupta, Proxy Counsel<br/>         for <del>the Respondent</del> <del>Mr. M. Rafiq</del><br/>         Counsel for Respondent.</p> <p>May be listed for final<br/>         Hearing on 16.01.2001.</p> <p align="center"> <br/> <b>(N. P. NAWANI)</b><br/>         ADMINISTRATIVE MEMBER       </p> <p align="right"> <br/> <b>S. K. Agarwal</b><br/>         Member (Judicial)       </p>                                                                                                                                                                                        |
| 17.10.2000    | <p>MA 375/2000 (OA 52/99)</p> <p>Sh. S.P. Mathur, Counsel for the applicant.<br/>         Sh. Hemant Gupta, Proxy Counsel for<br/>         Sh. M. Rafiq, Counsel for the respondent.</p> <p>MA 375/2000 has been filed on<br/>         behalf of the applicants for withdrawal of<br/>         this OA. It is stated by the learned<br/>         counsel for the applicants that the<br/>         applicants in the OA have been given the<br/>         relief prayed for by them and this OA<br/>         has become infructuous.</p> <p>This OA is accordingly dismissed<br/>         as withdrawn and having become infructuous.</p> <p align="center"> <br/> <b>(N. P. NAWANI)</b><br/>         ADMINISTRATIVE MEMBER       </p> |

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